

**हिमाचल प्रदेश में सहकारी आंदोलन**

\*१३५७. श्री कृष्ण देव क्या खास तथा कृषि मंत्री यह बताने की कृपा करेंगे कि-

(क) हिमाचल प्रदेश में सहकारी आन्दोलन समिति पर अब तक कुल कितना व्यय किया गया है ,

(ख) समिति को कुल कितना रकम हुई है और इस समिति ने अब तक कुल कितना काम किया है ; और

(ग) इस समिति के काम के अब तक पूरे होने की सम्भावना है ?

**खास तथा कृषि मंत्री (श्री श्री प्र० जे०)**  
(क) ८२,३८१ ₹।।

(ख) २८ इस समिति ने गाहों ले नी है और उपलब्ध सामग्री का परीक्षण कर लिया है ।

(ग) इस समिति को रिपोर्ट १४ दिसम्बर १९५७ का प्राप्त था प्राजा का परन्तु उस ने अभी तक रिपोर्ट नहीं दी है ।

**Development of Kandia Port**

\*1360. **Shri Yajnik:** Will the Minister of Transport and Communications be pleased to state:

(a) whether meetings of the Kandia Port Advisory Committee and Board of Directors of the Sindhu Resettlement Corporation Ltd. were held recently;

(b) whether they have framed a programme for the further development of the Kandia port and the surrounding areas of Gandhidham;

(c) whether there is any proposal to replace Sindhu Resettlement Corporation;

(d) the details of the programme that is to be implemented with the aid of the Central Government; and

(e) the amount of money that has been sanctioned yearly for the purpose during the present Plan period?

**The Minister of Transport and Communications (Shri Lal Bahadur Shastri):** (a) Only a meeting of the Port Advisory Committee was held recently and not of the Board of Directors of the Sindhu Resettlement Corporation, Ltd.

(b), (d) and (e) A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 94]

(c) No, Sir.

**Shifting of Railway Offices**

\*1361. { **Shri Ghosal:**  
**Shri B. Das Gupta:**

Will the Minister of Railways be pleased to state:

(a) whether Government propose to remove the existing offices of the North-Eastern Railway situated at Calcutta, and

(b) if so, when?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Traffic Accounts, Statistics and Commercial Offices of the NE Railway located at Calcutta at present are proposed to be wound up. The Stores Transit and Chasing Depot at Belliaghata (Calcutta) will, however, continue functioning at Calcutta under the control of the (New) Gorakhpur Zone.

(b) No dates have yet been fixed.

**रेलवे का विधि संबंधी संवहन**

\*१३६२ { **श्री भरदेव स्मलक :**  
**श्री रा० ल० तिवारी .**

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि .

(क) प्रत्येक रेलवे पर विधि सम्बन्धी संवहन का क्या स्वरूप है ; और

(ख) उनमें एककता लाने के लिये क्या कदम उठाये जा रहे हैं ?

रेलवे उपसंघी (श्री शाहनवाज खां) :

(क) अप्रैल, १९५५ में आदेश दिया गया था कि हर रेलवे के सदर मुकाम में कानून-संगठन (legal organisation) बनाया जाय। इस संगठन में दो अलग-अलग सेक्शन होते हैं जिन में से एक 'अदालत सेक्शन' (Court Section) कहलाता है और दूसरा कानून सेक्शन (Law Section) अदालत सेक्शन में नुमावजों के दावों का काम होता है और कानून सेक्शन में कर्मचारी इंजिनियरिंग स्टॉर्स, डेके आदि कानूनी मामलों के मिलभिले में काम होता है। जहाँ कहीं जरूरत हो इस संगठन में एक पूर्णकालिक कानून अफसर (whole time Law Officer) भी रखा जा सकता है। इस आदेश के मुताबिक मध्य रेलवे के अलावा दूसरी सब रेलों में कानून-संगठन बन चुके हैं। मध्य रेलवे में इसके मुताबिक कानून संगठन बनाने की कार्यवाही की जा रही है।

(ख) भाग (क) के उत्तर में जो कुछ कहा गया है उसे देखते हुए सवाल नहीं उठता।

#### Committee on Bombay-Calcutta Mail Accident

\*1363. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether a high power committee with a High Court Judge as its Chairman has since been appointed to inquire into the Bombay-Calcutta Mail accident; and

(b) if so, whether any representative of Labour has been associated with the committee?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) A Commission of Inquiry, with a High Court Judge as Chairman, has been appointed.

(b) No.

#### Nagarjunasagar Project

\*1364. **Shri Bali Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Nagarjunasagar Project has been given the necessary machinery; and

(b) whether the needed foreign exchange was provided for importing the necessary machinery?

**The Minister of Irrigation and Power (Shri S. K. Patil):** (a) and (b). The Nagarjunasagar Project authorities have procured and are procuring surplus machinery available with other projects or from Disposals. As regards imported machinery, foreign exchange has been sanctioned only for the import of inescapable items owing to the difficult foreign exchange position.

#### Compost Assistants

\*1365. **Shri Rameshwar Tantia:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a new scheme has been envisaged by the community development programme to appoint compost assistants in each Development Block for preparation and utilization of organic manure; and

(b) if so, the details of the scheme?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b). Yes, Sir. The Ministry of Food and Agriculture has sanctioned a scheme for the development of local manurial resources by exploiting to the maximum extent the manurial resources in the C.D. & N.E.S. Blocks. A statement giving the details of the scheme is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 95].

#### Roads in Himachal Pradesh

\*1366. **Shri Y. S. Parmar:** Will the Minister of Transport and Communications be pleased to state: